

NEXT DATE OF LISTING 28.01.2022
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.04 OF 2013

IN THE MATTER OF:

SONYA GHOSH

PETITIONER

VS

STATE OF HARYANA & ORS.

RESPONDENTS



AFFIDAVIT IN COMPLIANCE OF ORDER
DATED 22.09.2021 ON BEHALF OF STATE OF
RAJASTHAN

I, Uday Shankar s/o Shri Jamuna Prasad Gupta, aged 52 years, presently posted as Additional Principal Chief Conservator of Forest (Protection), Forest Department, Rajasthan do hereby solemnly affirm as under:-

1. That I am well versed with the facts of the case and competent to swear this affidavit on behalf of the respondent State in the above-mentioned Original Application.
2. It is humbly submitted that the instant matter was listed on 22.09.2021 before the Hon'ble Tribunal wherein the Hon'ble NGT has directed to furnish the

25 JAN 2022

ATTESTED

Madhu Raj Kumawat
NOTARY
JAIPUR (RAJ.) INDIA

action taken report in compliance of removing of illegal encroachments and illegal constructions over the land comprises in Aravalli Notification dated 07.05.1992.

3. It is humbly submitted a total of 58908.635 hectares of land has been recorded by the Revenue department under Aravalli Notification. The forest land recorded in the Alwar forest division under Aravalli Notification is 72174.091 hectare area and the forest land recorded in Sariska Tiger Reserve under the notification is 106210.89 hectares area.
4. It is humbly submitted that in last five years a total of 983 cases have been registered against the violators i.e. Farmhouse owners under the environment protection Act 1986, Land revenue Act 1956, Rajasthan Forest Act 1953 and other legal provisions. Year-wise details from 2017 to December 2021 are as under.

Year	2017-18	2018-19	2019-20	2020-21	2021-22 (Till 31.12.2021)
No. of Cases	275	144	173	252	139

5. It is submitted that in last five years, a total of 782 illegal constructions and encroachment including farmhouse have been identified and demolished by the authorities to protect the Aravalli notified land. Year-wise details from 2017 to December 2021 are as under.

Year	2017-18	2018-19	2019-20	2020-21	2021-22 (Till 31.12.2021)
No. of Demolitions	252	107	141	241	41



25 JAN 2022

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NOTARY
JAIPUR (RAJ) INDIA

[Signature]

6. It is submitted that in last five years, the Authorities have seized 709 vehicles on the account of illegal mining and non forest activities in the notified region. Year-wise details from 2017 to December 2021 are as under.

Year	2017-18	2018-19	2019-20	2020-21	2021-22 (Till 31.12.2021)
No. of Seized Vehicles	102	121	115	203	168

7. It is submitted that various actions have been taken by the department from 2017 to December 2021 in regard to protecting the notified land. The year wise statistics as noted above is reproduced Tehsil wise in the compliance report annexed herewith as **Annexure R-1**



25 JAN 2022

VERIFICATION

I, the abovenamed deponent, do hereby verify that the contents of the above Affidavit from para 1 to 7 are true and correct as per the office record and no part is false and nothing material has been concealed therefrom.

Verified at Jaipur on 25 January 2022

ATTESTED
[Signature]
NOTARY
JAIPUR (RAJ.) INDIA

DEPONENT
(उपस्थित)
अति. प्रधान मुख्य वन संरक्षक
(वन सुरक्षा), राज., जयपुर

25 JAN 2022

ATTESTED
[Signature]
NOTARY
JAIPUR (RAJ.) INDIA

DEPONENT
(उपस्थित)
अति. प्रधान मुख्य वन संरक्षक
(वन सुरक्षा), राज., जयपुर

राजस्थान सरकार
वन विभाग

कमोंक प. 1(51)वन/2018

जयपुर दिनांक 27 OCT 2021

प्रधान मुख्य वन संरक्षक (HoFF),
राजस्थान, जयपुर।

विषय:- Compliance of order dated 22.09.2021 passed by
Hon'ble NGT, New Delhi in O.A. No. 04/2013 (Suo
Moto) Sonya Ghosh vs State of Haryana & Ors. के
संबंध में

उप वन संरक्षक
अलवर (राज.)
महोदय,

उपरोक्त विषय के कम में मुख्य सचिव कार्यालय के अशा.टीप दिनांक 27.09.2021
एवं माननीय ग्रीन ट्रिब्यूनल के निर्णय दिनांक 22.09.2021 की प्रति संलग्न कर लेख है कि
उक्त प्रकरण में माननीय ट्रिब्यूनल के आदेशों के अनुपालना की निगरानी करने और
माननीय ट्रिब्यूनल में समक्ष तीन माह के भीतर की गई प्रगति का एक हलफनामा दाखिल
करने हेतु अति. प्रधान मुख्य वन संरक्षक (वन सुरक्षा) को नामित किया जाता है।

अतः आपसे अनुरोध है कि उक्त प्रकरण में पालनार्थ शपथ-पत्र निर्धारित अवधि में
ट्रिब्यूनल में प्रस्तुत करवाकर, इस कार्यालय को अवगत करवाने का श्रम करावे। ताकि
सूचना से मुख्य सचिव कार्यालय को अवगत कराया जा सके।

संलग्न:-उपरोक्तानुसार।

भवदीय,
- 80
(बी. प्रवीण)
शासन सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. अति. प्रधान मुख्य वन संरक्षक (वन सुरक्षा), राजस्थान, जयपुर।
2. उप वन संरक्षक (प्रभारी अधिकारी), अलवर।

Self Attached
(उदय शंकर)
प्रधान मुख्य वन संरक्षक
राजस्थान, जयपुर

लखन सिंह
(लखन सिंह)
विशेषाधिकारी, वन

कार्यालय पता:- वन विभाग कार्यालय, कमल भवन 8324, उत्तरी पश्चिमी भवन, सचिवालय, राजस्थान
जयपुर, दूरभाष संख्या- 0141-2227762 Mail ID ads.forest@rajasthan.gov.in
Communication: Forest Division

कार्यालय प्रधान मुख्य वन संरक्षक, राजस्थान, जयपुर

क्रमांक:-एफ 16(O.A. No. 4/2013)सोन्या घोष/वसु/प्रमुवसं/415

दिनांक : 24/1/22

ओ0ए0 सं0 04/2013 सोन्या घोष प्रकरण में माननीय एन0जी0टी0 द्वारा पारित आदेश दिनांक 22.09.2021 की अनुपालना रिपोर्ट

ओ0ए0 सं0 04/2013 सोन्या घोष बनाम स्टेट ऑफ हरियाणा एवं अन्य प्रकरण में एन0जी0टी0 द्वारा 22.09.2021 को पारित आदेश के क्रम में शासन सचिव, वन विभाग, राजस्थान सरकार के पत्र क्रमांक प.1(51)वन/2018 जयपुर, दिनांक 27 अक्टूबर 2021 के द्वारा माननीय ट्रिब्यूनल के समक्ष हलफनामा दाखिल करने हेतु निर्देशित किया गया था। इस संबंध में अति0 प्रधान मुख्य वन संरक्षक (वन सुरक्षा) को अधिकृत किया गया था। जिनके द्वारा सभी पक्षों - (1) जिला कलक्टर, अलवर (2) उप वन संरक्षक, बाघ परियोजना, सरिस्का (3) उप वन संरक्षक, अलवर (4) उप वन संरक्षक, वन्यजीव, जयपुर - को पत्र लिख निर्धारित फॉर्मेट में सूचना चाही गई। संकलित सूचना हलफनामा रिपोर्ट हेतु निम्नानुसार है:-

No. 01 - Total No. of prosecution cases filed under EP Act 1986, LR Act 1956, Rajasthan forest Act 1953 or any other legal provisions for farmhouse/structure in violation of Aravalli Notification dated 07.05.1992

District Collector Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1	Alwar	NIL	NIL	NIL	NIL	NIL
2	Kishangarhbas	NIL	NIL	NIL	NIL	NIL
3	Tijara	NIL	NIL	NIL	NIL	NIL
4	Tapukara	NIL	NIL	NIL	NIL	NIL
5	Kotkasim	NIL	NIL	NIL	NIL	NIL
6	Mundawar	NIL	NIL	NIL	NIL	NIL
7	Neemrana	NIL	NIL	NIL	NIL	NIL
8	Behror	NIL	NIL	NIL	NIL	NIL
9	Bansur	NIL	NIL	NIL	NIL	NIL
10	Thanagazi	145	52	139	191	105
11	Narayanpur	NIL	NIL	NIL	NIL	NIL
12	Rajgarh	NIL	NIL	NIL	NIL	NIL
13	Raini	NIL	NIL	NIL	NIL	NIL
14	Malakhera	08	01	NIL	58	10
15	Laxmangarh	NIL	NIL	NIL	NIL	NIL
16	Kathumar	NIL	NIL	NIL	NIL	NIL
17	Ramgarh	NIL	NIL	NIL	NIL	NIL
18	Govindgarh	NIL	NIL	NIL	NIL	NIL
19	Tehla	NIL	NIL	NIL	NIL	NIL
20	Noganva	NIL	NIL	NIL	NIL	NIL
	Total	153	53	139	249	115



DCF Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1-	Mundawar	06	-	-	-	-
	Kishangarhbas	13	-	-	-	-
	Behror (Sub Tehsil-Neemrana)	-	-	02	-	-
	Tijara	-	-	-	-	24
2-	Laxmangarh	36	-	30	-	-
	Rajgarh	52	-	02	02	-
	Raini	14	-	-	01	-
	Kathumar	-	54	-	-	-
	Total	121	54	34	3	24

DCF WL Sariska Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1	Thanagazi	0	0	0	0	0
2	Rajgarh	0	37	0	0	0
3	Malakhera	1	0	0	0	0
	Total	1	37	0	0	0

DCF WL Jaipur

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
1	Thanagazi	-	-	-	-	-
2	Rajgarh	-	-	-	-	-
3	Jamwaramgarh	-	-	-	-	-
	Total	-	-	-	-	-

	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
Grand Total No. 01	275	144	173	252	139

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No. 02- Tehsilwise demolition detail of illegal constructions/encroachments demolished so far on notified land

District Collector Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1	Alwar	NIL	NIL	NIL	NIL	NIL
2	Kishangarhbas	NIL	NIL	NIL	NIL	NIL
3	Tijara	NIL	NIL	NIL	NIL	NIL
4	Tapukara	NIL	NIL	NIL	NIL	NIL
5	Kotkasim	NIL	NIL	NIL	NIL	NIL
6	Mundawar	NIL	NIL	NIL	NIL	NIL
7	Neemrana	NIL	NIL	NIL	NIL	NIL
8	Behror	NIL	NIL	NIL	NIL	NIL
9	Bansur	NIL	NIL	NIL	NIL	NIL
10	Thanagazi-	145	52	139	180	30
11	Narayanpur	NIL	NIL	NIL	NIL	NIL
12	Rajgarh	NIL	NIL	NIL	NIL	NIL
13	Raini	NIL	NIL	NIL	NIL	NIL
14	Malakhera	8	1	NIL	58	10
15	Laxmangarh	NIL	NIL	NIL	NIL	NIL
16	Kathumar	NIL	NIL	NIL	NIL	NIL
17	Ramgarh	NIL	NIL	NIL	NIL	NIL
18	Govindgarh	NIL	NIL	NIL	NIL	NIL
19	Tehla	NIL	NIL	NIL	NIL	NIL
20	Noganva	NIL	NIL	NIL	NIL	NIL
	Total	153	53	139	238	40

DCF Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1.	Alwar	-	-	-	-	-
2.	-	-	-	-	-	-
3.	1. Mundawar 2. Kishangarhbas 3. Kotkasim	-	-	-	-	-
4.	Tijara	-	-	-	01	-
5.	1. Laxmangarh 2. Kathumar	36 -	54 -	01 -	- -	- -
6.	-	0	0	0	0	0
7.	Rajgarh	63	-	01	02	-
	Total	99	54	02	03	0

DCF WL Sariska Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1						NIL

DCF WL Jaipur

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
1	Thanagazi	-	-	-	-	-
2	Rajgarh	-	-	-	-	-
3	Jamwaramgarh	-	-	-	-	1
	Total	-	-	-	-	1

	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
Grand Total No. 03	252	107	141	241	41

No. 03 – Detail of Illegal mining or non-forest activity on identified land, if any and action taken by the department against these violators (Vehicles seized Yearwise).

District Collector Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec.2021)
1	Alwar	NIL	NIL	NIL	NIL	NIL
2	Kishangarhbas	NIL	NIL	NIL	NIL	NIL
3	Tijara	NIL	NIL	NIL	NIL	NIL
4	Tapukara	NIL	NIL	NIL	NIL	NIL
5	Kotkasim	NIL	NIL	NIL	NIL	NIL
6	Mundawar	NIL	NIL	NIL	NIL	NIL
7	Neemrana	NIL	NIL	NIL	NIL	NIL
8	Behror	NIL	NIL	NIL	NIL	NIL
9	Bansur	NIL	NIL	NIL	NIL	NIL
10	Thanagazi	NIL	NIL	NIL	NIL	NIL
11	Narayanpur	NIL	NIL	NIL	NIL	NIL
12	Rajgarh	NIL	NIL	NIL	NIL	NIL
13	Raini	NIL	NIL	NIL	NIL	NIL
14	Malakhara	NIL	NIL	NIL	NIL	NIL
15	Laxmangarh	NIL	NIL	NIL	NIL	NIL
16	Kathumar	NIL	NIL	NIL	NIL	NIL
17	Ramgarh	NIL	NIL	NIL	NIL	NIL
18	Govindgarh	NIL	NIL	NIL	NIL	NIL
19	Tehla	NIL	NIL	NIL	NIL	NIL
20	Noganva	NIL	NIL	NIL	NIL	NIL
	Total	NIL	NIL	NIL	NIL	NIL

DCF Alwar

Sl. No.		2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec.2021)
1.		70	87	79	145	139
	Total	70	87	79	145	139



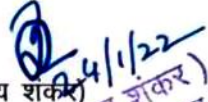
DCF WL Sariska Alwar

Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31st Dec.2021)
1		NIL				

DCF WL Jaipur

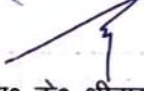
Sl. No.	Tehsil	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
1	Thanagazi	17	7	8	16	12
2	Rajgarh	7	15	17	21	4
3	Jamwaramgarh	8	12	11	21	13
	Total	32	34	36	58	29

	2017-18	2018-19	2019-20	2020-21	2021-22 (Upto 31 st Dec. 2021)
Grand Total No. 04	102	121	115	203	168


 (उदय शर्कर)
 अति० प्रधान मुख्य वन संरक्षक,
 (वन सुरक्षा), राजस्थान, जयपुर
 अति० प्रधान मुख्य वन संरक्षक
 (वन सुरक्षा), राजस्थान, जयपुर


 (नन्नूमल पहाडिया)
 जिला कलक्टर एवं जिला
 मजिस्ट्रेट, अलवर


 (सुदर्शन शर्मा)
 उप वन संरक्षक, बाघ
 परियोजना, सरिस्का,
 अलवर


 (ए० के० श्रीवास्तव)
 उप वन संरक्षक,
 अलवर


 (पंवार सागर पोपट)
 उप वन संरक्षक
 (वन्यजीव), जयपुर

